

Pradesh Transport undertaking, which is financed entirely by the State Government, from the period of its inception till the end of the last financial year, are as shown below:—

Year	Capital	Net profit
	Rs.	Rs.
1949-50	9,91,357	1,80,802
1950-51	12,85,297	3,01,357
1951-52	17,14,258	3,55,764
1952-53	22,07,186	75,983
	TOTAL	9,13,906

The figures for the current financial year are not yet available.

CIVIL AVIATION DEPARTMENT EMPLOYEES

302. **Shri V. P. Nayar:** (a) Will the Minister of Communications be pleased to state in how many aerodromes the staff of the Civil Aviation Department get compensatory and house rent allowances?

(b) In which of the aerodromes do the officers get these allowances?

(c) Which are the aerodromes where no such allowances are given to employees of the Civil Aviation Department?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). I lay on the Table of the House a statement showing the requisite information. [See Appendix VI, annexure No. 15.]

कुम्भ मेला

३०३. { श्री जी० एल० चौधरी :
श्री सूर्य प्रसाद :
श्री लोटन राम :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) कुम्भ मेले के अवसर पर कितने टिकट कलेक्टर, टिकट चेंकर और गाई अस्थायी रूप से भर्ती किए गए ; और

(ख) उन में कितने हरिजन कर्मचारी थे ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). 959 Ticket Collectors were temporarily engaged and of these 47 belonged to the Scheduled Castes. No Ticket Examiners (Checkers) or Guards were recruited.

बिहार में राष्ट्रीय राजपथ

३०४. श्री अनिलदास सिंह: क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि बिहार में कौन कौन सी सड़कें राष्ट्रीय राजपथ हैं और उन की कुल लम्बाई कितने मील है ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): A statement giving the required information is attached. [See Appendix VI, annexure No. 16.]

CENTRAL TRADE UNION ORGANISATIONS

305. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to refer to the answer given to Unstarred Question No. 214 asked on the 17th March, 1954 and state:

(a) the membership of the four Central Trade Union Organisations (industry-wise); and

(b) the principles governing the representation granted to the above organisations for the Indian Labour Conference and Standing Labour Committee?

The Minister of Labour (Shri V. V. Giri): (a) A statement is placed on the Table of the House. [See Appendix VI, annexure No. 17.]

(b) Seats on the Indian Labour Conference and the Standing Labour Committee are allotted to the four all-India workers' organisations taking into account their representative character.